

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 2 OF 2017

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

TANGEDCO

.... **Appellant(s)**

Versus

Central Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant(s) : S. Vallinayagam

Counsel for the Respondent(s) : Anand K. Ganesan
Swapna Seshadri
Ranjitha Ramachandran
Poorva Saigal
Shubham Arya
Anushree Bardhan
Arvind Kumar Dubey for R-1

ORDER

At the request of Appellant, list the matter for hearing on **28.01.2020.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK